

Rochnama Details
Civil Register No.16-A-Diary
IN THE COURT OF: J.M.-2nd Class-I
Before: Sri Ashish Narain
Dated 02-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Cr. Case Complaint (P)/515/2016	Order Passed: Stage :ENQUIRY WITNESS Sub Satge :----	Next Date of Hearing :07-02-2022
2	Cr. Case Complaint (P)/902/2016	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :07-02-2022
3	CRI. CASE/14752/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-03-2022
4	Cr. Case Complaint (P)/523/2010	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-03-2022
5	Cr. Case Complaint (P)/590/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-03-2022
6	Cr. Case Complaint (P)/19/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :16-02-2022
7	CRI. CASE/8229/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-02-2022
8	CRI. CASE/17646/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-03-2022

No. of Cases Heard	8
No. of Cases listed	8
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer